

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

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NGT/PB/892/Admin/2026/303

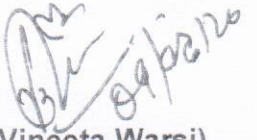
June, 09<sup>th</sup> 2026

**OFFICE ORDER**

Consequent upon his selection, Sh. Nand Lal, Private Secretary, University Grants Commission, Ministry of Education, Govt. of India, is hereby appointed as Principal Private Secretary at National Green Tribunal, Principal Bench, New Delhi on deputation basis, initially for a period of one year w.e.f. 03.06.2026 (F/N). The pay allowances, perks and privileges as permissible to Sh. Nand Lal would be admissible to him in the National Green Tribunal, as per the option exercised by him, as per the relevant Rules.

2. The terms & conditions for the deputation of Sh. Nand Lal will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.

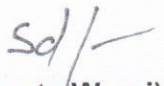
  
(Vineeta Warsi)  
Registrar General

To

**Sh. Nand Lal**  
Principal Private Secretary,  
National Green Tribunal,  
Principal Bench, New Delhi.

Copy to:

1. The Director, P&L Division, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
2. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
3. The Under Secretary, (Admn.), University Grants Commission, Ministry of Education, Govt. of India, Bahadurshah Zafar Marg, New Delhi-110002.
4. DCA/DDO, NGT (PB), New Delhi
5. PS to Hon'ble Chairperson.
6. PA to Registrar General, NGT (PB), New Delhi
7. RTI Cell, NGT (PB), New Delhi
8. Computer Section for updation on NGT website
9. Guard file (Admin)

  
(Vineeta Warsi)  
Registrar General